

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(7)


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/26/CB/2017
NAME OF THE PETITIONER(S) : D. SUYARAJ
NAME OF THE RESPONDENT(S) : S.M. DETERGENTS PVT LTD & 2 OTHERS
UNDER SECTION : 241/242

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
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REPRESENTATION BY WHOM

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| 1. | Adv. Jayalakshmi.D KSR & CO | Counsel for petitioner | D. B. K. |
| 2. | R. VIDHYACHANKAR R. ASHOK KUMAR | Counsel for Respondents |  |

ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that he is filing counter today. He is directed to furnish copy of the same to the other side for filing rejoinder, if any. Time extended at request. Put up on 20.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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